

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. (IB)-40(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President




SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: M/s. Vedika Nut Craft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 10 of Insolvency And Bankruptcy Code 2016

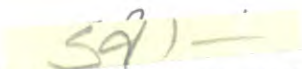
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

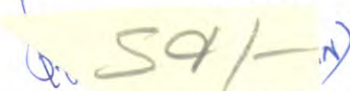
①	P. NAGESH	} ADVOCATES	FOR APPLICANT	
②	DHRUV GUPTA			
(3)	R.K. Sinha Adv.		For Respondent	
4)	P. K Kapthore B+ Manager Union Bank			
(5)	Mohammad Ayyf Khan Manager (Consolidation Bank)			

**ORDER**

Learnt counsel for the Union Bank of India which represents consortium of Banks requests for one day time to file objections with a copy in advance to other side. Let the objection be filed by tomorrow.

List on 27.04.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

24.4.2017

Vineet